

**Central Administrative Tribunal
Principal Bench**

OA No.3146/2016

New Delhi, this the 30th day of January, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Archana Luthra
Executive Engineer (Electrical)
Aged about 49 years,
W/o Sh. Deepak Luthra,
R/o BC-31, Nivana Country,
South City-2, Gurgaon,
Haryana. ... Applicant.

(By Advocate : Shri M. K. Bhardwaj)

Versus

1. Union of India
Through its Secretary
Ministry of Urban Development
Nirman Bhavan,
New Delhi.
2. The Director General
CPWD, Nirman Bhawan,
New Delhi. ... Respondents.

(By Advocate : None)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman :

This OA is filed challenging the charge sheet dated 18.09.2015 mainly on the ground of delay in initiating disciplinary proceedings or completion thereof.

2. During the course of arguments, learned counsel for the applicant stated that he has been instructed by his client to withdraw the OA. We accord permission.

3. The OA stands dismissed as withdrawn. It is needless to mention that the applicant shall be entitled to pursue further remedies depending upon the outcome of disciplinary proceedings. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/